

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.203
CP(CAA)/32(AHM)2022
in
CA(CAA)/16(AHM)2022

Proceedings under Section 230-232 of Co. Act, 2013

IN THE MATTER OF:

Obtain Distributors Pvt Ltd
Retain Tie Up Pvt Ltd
PFL Venture Pvt Ltd
Pratibha Endeavor Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 25/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

| | |
|--------------------|---|
| For the Applicant | : Mr. Vinit Nagar, PCS |
| For the Income Tax | : Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv. |
| For the RD | : Mr. Shiv Pal Singh |
| For the RoC | : Ms. Rupa Sutar, Dy. RoC |
| For the OL | : Mr. Sandeep Tupe, technical Asst. |

ORDER

Heard, all the parties.

Order is reserved.

-sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-sd-

CHITRA HANKARE
MEMBER (JUDICIAL)